

26.4.2011

CCP 39/10 O.A. No.4/09

Hon'ble Mr.Justice Alok Kumar Singh, M(J)  
Hon'ble Sri S.P.Singh, Member (A)

Sri R.S. Gupta is not responding.  
List on 19.5.2011.

  
Member (A)

  
Member (J)

HLS/-

CCP39/2010 in O.A.  
No. 4/2009

19.5.11.

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)**  
**Hon'ble Shri S. P. Singh, Member (A)**

Shri R. S. Gupta for applicant. Appearance has been put in on behalf of respondent by Shri Sumit Kumar holding brief for Shri Y. Kesharwani. He intends to file reply/compliance. Let the same be filed during the course of the day in the office of this Tribunal. Objection against the same, if any, may be filed within two weeks thereafter. Office is directed to print the name of Shri Y. Kesharwani when the case is listed next.

List on 8.8.11.

  
Member(A)

  
Member (J)

vidya

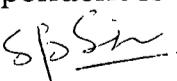
CCP No.39/10

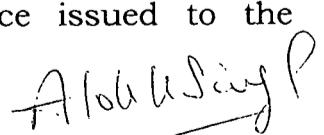
✓ 8.8.2011

For Applicant: Sri R.S. Gupta  
For Respondents: Sri Y. Kesarwani

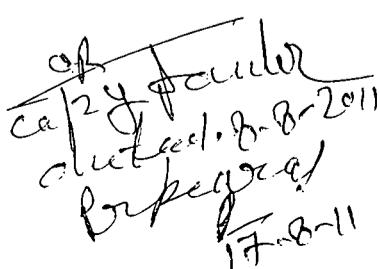
Concededly this Contempt petition has become infructuous. Infact feeling aggrieved by the order passed by the Opposite parties, fresh O.A. has already been filed by the applicant.

In view of the above, this CCP stands dismissed having become infructuous. Notice issued to the respondent is discharged.

  
(S.P. Singh)  
M(A)

  
(Justice Alok K Singh)  
M(J)

Girish/-

  
Girish/  
17.8.11